

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA  
STARRED QUESTION NO. 325  
TO BE ANSWERED ON 16.07.2019

**Survey of Land**

**\*325. SHRI VENKATESH NETHA BORLAKUNTA:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has conducted or proposes to conduct an in-depth survey of land in the country;
- (b) if so, the details thereof during the last three years, state-wise including Telangana; and
- (c) if not, the time by which such survey is likely to be conducted?

**ANSWER**

**MINISTER OF RURAL DEVELOPMENT  
(SHRI NARENDRA SINGH TOMAR)**

- (a) to (c): A Statement is laid on the Table of the House.

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**Statement referred to in reply to Parts (a) to (c) of the Lok Sabha Starred Question No. 325 for reply on 16.07.2019**

(a) to (c) Survey / resurvey and updating of the survey & settlement records (including ground control network and ground truthing) was one of the components of the National Land Records Modernization Programme (NLRMP), approved in 2008 as a Centrally Sponsored Scheme. The Programme has since been revamped as the Digital India Land Records Modernization Programme (DILRMP) and made a Central Sector Scheme with cent per cent central funding with effect from 01<sup>st</sup> April 2016.

So far, Government of India has sanctioned survey / resurvey work in 323 districts with an amount of Rs 909 crore as central share out of which an amount of Rs. 695 crore has been released. It had been reported in 2016-17 that the work of survey / resurvey had started in 111 districts only and an amount of more than Rs. 380 crore out of the released amount remained unutilised. Based on status of the demand of the state governments and pending works / unutilised funds under survey / resurvey activities, it was considered appropriate at the time of extension of programme beyond 2016-17 to complete the already sanctioned districts under survey / resurvey. Accordingly, continuation of survey / re-survey component, was not extended beyond 2016-17. However, the on-going works were allowed to be completed.

Details of the fund released to the States and Union Territories including Telangana so far and utilisation thereof reported by them is annexed.

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Annexure in reply to parts (a) to (c) of the Lok Sabha Starred Question No.325 for 16.07.2019

(Amount Rs. in Lakh)

S.No.	States/UTs	Funds released for Survey/Resurvey (Central Share)	Expenditure Survey/Resurvey (Central Share)	Unspent Balance against Survey/Resurvey (Central Share)
1	Andhra Pradesh	6491.00	6491.00	0.00
2	Arunachal Pradesh	615.00	175.00	440.00
3	Assam	0.00	0.00	0.00
4	Bihar	2416.00	0.00	2416.00
5	Chhattisgarh	2180.00	0.00	2180.00
6	Gujarat	12244.00	12244.00	0.00
7	Goa	199.00	0.00	199.00
8	Haryana	2113.00	833.00	1280.00
9	Himachal Pradesh	1627.00	907.00	720.00
10	Jammu & Kashmir	374.95	374.95	0.00
11	Jharkhand	2235.00	2235.00	0.00
12	Karnataka	1101.00	0.00	1101.00
13	Kerala	1158.00	1158.00	0.00
14	Madhya Pradesh	7470.00	7470.00	0.00
15	Maharashtra	3206.00	0.00	3206.00
16	Manipur	106.00	106.00	0.00
17	Meghalaya	424.00	0.00	424.00
18	Mizoram	1527.00	1527.00	0.00
19	Nagaland	1358.00	1358.00	0.00
20	Odisha	5617.00	3516.00	2101.00
21	Punjab	483.60	483.60	0.00
22	Rajasthan	6567.00	6567.00	0.00
23	Sikkim	97.97	0.00	97.97
24	Tamil Nadu	507.00	507.00	0.00
25	Telangana	3284.00	0.00	3284.00
26	Tripura	1004.00	958.00	46.00
27	Uttar Pradesh	993.00	0.00	993.00
28	Uttarakhand	206.44	0.00	206.44
29	West Bengal	3742.00	562.00	3180.00
30	A & N Islands	33.00	0.00	33.00
31	Chandigarh	20.50	13.90	6.60
32	D & N Haveli	25.00	0.00	25.00
33	Delhi	0.00	0.00	0.00
34	Daman & Diu	12.40	12.40	0.00
35	Lakshadweep	3.00	0.00	3.00
36	Puducherry	73.00	0.00	73.00
<b>Total</b>		<b>69513.86</b>	<b>*47498.85</b>	<b>*22015.01</b>

\* Figures are provisional

- Note: (i) Some States were allowed inter-component transfer of fund from Survey/Resurvey Component.  
(ii) Some States have spent on Survey/Resurvey from their own resources  
(iii) Proportionate state share has to be released by the respective state governments